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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 593/2021, I.A. 36529/2024**

FERRERO SPA & ORS.

.....Plaintiffs

Through: Mr. Pravin Anand, Ms. Vaishali R
Mittal and Ms. Shivangi Sharma,
Advs.

versus

M.B. ENTERPRISES

.....Defendant

Through: None.

CORAM:

HON'BLE MR. JUSTICE SAURABH BANERJEE

ORDER

18.07.2025

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1. Arguments heard.
2. Judgment reserved.

SAURABH BANERJEE, J

JULY 18, 2025/bh